CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL WEST BLOCK NO. 2, R.K.PURAM, NEW DELHI - 110066

Date: 30.07.2025

NOTICE

Division Bench matters listed on 30.07.2025 before Court No. 1 will be taken up at 2:30 pm.

By Order,

がりかり Mukesh Gupta

(Deputy Registrar)

Copy to:

- 1. SPS to Hon'ble President, CESTAT, New Delhi.
- 2. SPS to Hon'ble Members, CESTAT, New Delhi.
- 3. PA to Registrar, CESTAT, New Delhi.
- 4. Deputy/Assistant Regisrar, CESTAT, New Delhi.
- 5. Bar Association/Office of Chief Commissioner (AR), New Delhi.
- 6. Website/Notice Board/Guard file.